न्यालिक्ट से ब्यायुट, शिवरूटी सवा जिंद जाने वासी रेजनाडियों को कर किया वाना

3254 की हुमन कर्न कक्षवाय : क्या रेस संती वह कताने की छ्या करेंने कि क्या मध्य रेसने के सांती दिवीजन ने ग्वानिथर से क्योणूर, जिबचुरी तथा जिड की छोटी साइन पर चलने वासी मजी रेलगाड़ियां बन्द कर वी हैं?

रेल कशासम वें उपमण्डी (की बूटा सिंह): ग्वालियर-जिवपुरी छोटी लाइन खंड को 1-8-75 से मंबी प्रकार के यातायात के लिए बंद कर दिया गया है। लेकिन ग्वालियर-प्रिण्ड भीर ग्वालियर-शिवपुर कमां खंडों पर गाड़िया चल रही हैं।

Representation for allotment of a seat in Rajya Sabha to North Cachar Hill District

3252. SHRI NOORUL HUDA; Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Mikir and North Cachar Hill Districts in Assam have jointly represented to the Central Government for allotment of a Rajya Sabha seat to the North Cachar Hill District; and
- (b) the reaction of the Central Government to the representation?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) No such representation has been received by the Government.

(b) Does not arise.

Increase of Chemical Production Unit

3253. SHRI SAMAR GUHA, Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) the number of increase in largescale chemicals production units in India during the years 1973—75.

- (b) their break-up regarding (i) foreign companies, (ii) public sector companies and (iii) private companies; and
- (c) the items of chemicals produced or likely to be produced by such companies?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C SETHI); (a) to (c). The information is being collected and will be laid on the Table of the Sabha

U.N.D.P. andstance for Bombay High Oil Field

3254 SHRI K. M. "MADHUKAR": Will the Minister of PETROLEUM be pleased to state:

- (a) whether the United Nations Development Programme has agreed to extend its assistance for developing Bombay High oil field; and
 - (b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) Yes, Sir.

(b) UNDP as agreed to train ONGC personnel in the specialised aspects of off-shore oil field development and production and in drawing up a basic development plan for the field, which will include the construction of a mathematical model by means of which the technical and economic aspects of the numerous variable factors can be evaluated.

The UNDP assistance for this project will be \$679,550.

Fundamental Duties of Citizens

3255 SHRI B V. NAIK SHRI SAMAR GUHA;

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state: